

due course more production will be there in the private sector and the public sector and decontrol will help bring in investment from the private sector.

MR. CHAIRMAN: You have gone a long way. His question is limited to Bokaro Steel Kant.

SHRI S. JAIPAL REDDY: Mr. Chairman, Sir, you are very generous in getting the plinth of my question widened and the Minister is even more generous. The Minister got confused between privatisation and decontrolling the price and distribution. I referred to decontrolling of prices of steel which is not the same as privatisation. Certain parts of the sector could be privatised.

MR. CHAIRMAN: Then put your question.

SHRI S. JAIPAL REDDY: Sir, now the prices of steel have been decontrolled. My question is: What is the assessment of the Government in regard to the consequences of decontrol?

SHRI SANTOSH MOHAN DEV: Sir, this is a wrong phenomenon in the country. Out of the total production in the country, integrated steel plants produce sixty per cent. Forty per cent of the production is being done by the secondary sector. If you go to Delhi market today the price difference between the private sector and the public sector is Rs. 2500 to Rs. 2700. People are accepting it. But we don't increase. The ex-Finance Minister is here; he will hear me out. We are selling steel at a lower rate. Till today except in respect of excise duty and railway freight we have not increased one paisa. Sir, excise duty has been fixed in the Budget and that is Rs. 250 to Rs. 500. Decontrol also has not affected the market. Rather, because the scrap is coming from outside, the price of scrap has gone down by Rs. 500. I am telling you every fortnight I am monitoring. The prices have not gone

out of control due to the Steel Authority. Even in the secondary sector price is still stable. Immediately after decontrol there was a tendency, which has been checked. I am sure...

SHRI JAGESH DESAI: What about cement decontrol?

SHRI SANTOSH MOHAN DEV: I am not to answer about cement. Sir, this is the real position.

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*249. [Transferred to the 16th March, 1992].

*250. [The questioner (Shri Shab-bir Ahmad Solaria) was absent. For answer vide col. 45 infra],

*251. [The questioner (Shri Krishna Kumar Birla) was absent. For answer vide col. 45-46 infra].

*252. [The questioner (Dr. Narred-dy Thulasi Reddy) was absent. For answer vide col. 46 infra].

*253. [The questioner (Shrimati Ratan Kumari) was absent. For answer vide col. 46 infra],

*254. [The questioners, (Shri Sikander Bakht and Shri Jagdish Prasad Mathur) were absent. For answer vide col. 47 infra].

Identification of Historical and religious places in, Haryana

*256. SHRIMATI SUSHMA
SWARAJ: †

SHRI MOHINDER SINGH
LATHER;

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have identified some places of historical

†The question was actually asked on the floor of the House by Shrimati Sushma Swaraj.

and religious significance in Haryana for their development and protection; if so, the names of such places; and

(b) the steps taken for their developments

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) A Statement of such ancient and historical monuments sites in Haryana

State which have been identified as of national importance is placed on the Table of the House. These are protected and preserved by the Archaeological Survey of India. [See below]

The following steps are taken for their protection and development: — (i) Structural repairs (ii) Annual maintenance (iii) Chemical preservation (iv) Horticultural operations (v) Provision of public amenities.

Statement

List of Centrally protected monuments/sites identified as Historical and Religious places in Haryana

HARYANA STATE

Sl. No.	Locality	Name of monument/site
1	2	3
<i>AMBALA DISTRICT</i>		
<i>BHIWANI DISTRICT</i>		
2	Naurangabad Ancient site
<i>FARIDABAD DISTRICT</i>		
4	Anangpur	Bund or Dam
5	Aurangabad	Kos Minar No. 22
6	Banchchari	-do- No. 24
7	-do-	-do- No. 25
8	Bhulwana	-do- No. 27
9	Gudhpuri	-do- No. 16
10	-do-	-do- No. 17
11	Hodal	No. 26
12	Khatela	-do- No. 23
13	Khora Sarai	-do- No. 21
14	Khusropur	-do- No. 20
15	Khawaja Sarai	-do- No. 10
16	-do-	Mughal Bridge over Buddhiawala Nala
17	Lakharpur Surajkund masonry tank
18	Mawai Kos Minar No. 11

1	2	3
19.	Mujessar	-do- No. 13
20	Palwal	-do- . No. 19
21	Sikri	-do- No. 15
<i>GURGAON DISTRICT J</i>		
22	Farrukhnagar .	Baoli Ghaus Ali Shah
23	Sarai Ali Vardi Khan	Mosque of Ali Vardi Khan
<i>HISSAR DISTRICT</i>		
24	Agroha	Mound
25	Banwali Sotra .	Ancient site at Banwali Sotra
26	Barwala	Small roofless mosque
27	Fatehabad	. Hymayun's Mosque
28	-do-	. Lat of Feroz Shah
29	Hansi .	Barsi gate
30	-do- .	Ruined Qila
31.	Hissar	Feroz Shah's Palace and Tahkhanas
32	-do- .	. Gujri Mahal
33	-do- .	. Lat-ki-Masjid
34	-do- .	. Sculptured bracket on the outer wall of the bastion of the fort close by Feroz Shah's Mosque
35	-do-	. Talaqi Gate
36	-do-	. Tomb of the Chalis Hafiz
<i>KAITHAL DISTRICT</i>		
37.	Siwan	Ther Polar
<i>NARNAL DISTRICT</i>		
38	Bheni Kalat	. Kos Mirar
39	Daha	-do-
40	Gharaunda .	. Gateway of Mughal Sarai
41.	-do-	. Two Kos Minars
42	Karnal .	. Cantonment Church Tower
43	-do-	. Cantonment Northern cemetery

1	2	3
44	-do- .	European soldier's graves
45	-do-	Two Kos Minars
46	Kohand Kos Minar
47	Kutail do-
48	Taraori	Two Kos Minars
		<i>KURUKSHETRA DISTRICT</i>
49		
50	 do.
51	-do-	
52	Bhiwani Khera	
53	Fatehpur do.
54	 do.
55	Thanesar.	Ancient mound known as "Raja-Karan-ka-Kila"
56	-do-	
57	-do-	
58	-do- Shaikh Chill's Tomb
59	Sarai Sukhi	
60	Shahabad do.
61	Jainpura do.
		<i>MAHENDRAGARH DISTRICT</i>
62	Naraul Jai Mahal and adjacent land
63	-do- Shah Ibrahim's Tomb
64	-do- Shah Quli Khan's Tomb
		<i>PANIPAT DISTRICT</i>
65	Jatipur	
66	Kala Amb Obelisk commemorating the Third Battle of Panipat
67	Kiwana Kos Minar
68	Manana do.
69	Panipat Bab-i-Faiz Gate

1	2	3
70	Panipat	Kabuli Bagh Mosque
71	-do-	Ibrahim Lodhi's Tomb
72	Panipat Tarafa Unsar	Two Kos Minars
73	Taraf Afghan	Kos Minar
74	Siwali	do.
ROHTAK DISTRICT		
75	Baiyanpur	Mughal Kos Minar
76	Khokrakot	Site known as khokra kot
77	Meham	Shahjahan Baoli
78	Mohan Bari	Site of ancient city
SIRSA DISTRICT		
79	Sirsa	Ther mound
SONEPAT DISTRICT		
80	Akbarpur Barota	Mughal Kos Minar
81	Gannaur	do.
82	Jagdishpur	do.
83	Jawahri	do.
84	Panchi Gujran	do.
85	Rajpur	do.
86	Sonepat	do.
87	-do-	Tomb of Khawaja Khizr

श्रीमती सुवभा स्वराज : सभापति जी, एक लम्बी सूची जिलेवार, जिन स्थलों को ऐतिहासिक और आर्थिक महत्व का हरियाणा में घोषित किया गया है, मंत्री जी ने प्रदान की है। मैं इनका करनाल जिले की सूची को और ध्यान दिलाना चाहती हूँ आपके माध्यम से। इसमें 11 स्थलों की पहचान इन्होंने की है लेकिन करनाल जिले का एक ग्राम है सालवन जहाँ जरासंध का किला है और बहुत पवित्र धार्मिक स्थान है। उस गांव के और उस पूरे इलाके के लोगों की यह मांग रही है कि इसको ऐतिहासिक और धार्मिक महत्व का स्थान घोषित करें। सरकार

इसके विकास और संरक्षण का कार्य अपने हाथ में ले। लेकिन उस गांव और स्थल का उल्लेख इस सूची में नहीं है। मैं मंत्री महोदय से जानना चाहती हूँ कि उस इलाके को ऐतिहासिक और धार्मिक महत्व का क्यों नहीं घोषित किया गया।

श्री अर्जुन सिंह : सभापति महोदय, माननीय सदस्या का जो सुझाव है मैं निश्चित रूप से उस पर विचार करके जो समुचित कार्यवाही होगी करने का प्रयास करूंगा।

श्रीमती सुवभा स्वराज : मेरा दूसरा प्रश्न यह है कि किसी भी स्थल को धार्मिक या

ऐतिहासिक महत्व का घोषित करने का अजर्न क्या होता है और उसके लिये क्या-क्या प्रक्रिया अपनायी जाती है और क्या समाप्त कर दिया गया है या वह एक निरन्तर रूप से एक जारी प्रक्रिया है? ऐसे बहुत से क्षेत्र जिनका उल्लेख इस सूची में नहीं है क्या सांसद लोग या वहाँ के गण-मान्य नागरिक अपने-अपने क्षेत्र में ऐसी चीजों के बारे में उनके मंत्रालय का लिख सकते हैं? दूसरा उसका आधार और प्रक्रिया क्या है यह मैं जानना चाहती हूँ?

श्री अर्जुन सिंह : सभापति जी, किसी भी स्थान को ऐतिहासिक महत्व का स्थान घोषित करने के लिए बहुत स्पष्ट आधार है क्योंकि ये चीजें केवल किन्हीं लोगों के मतों पर तो नहीं आधारित रह सकती हैं। ई अर्जुन सिंह ऐतिहासिक आधार मिलते हैं या और किसी प्रकार के प्रमाण मिलते हैं या और भी ऐसे कोई तथ्य सामने आते हैं जिनसे इस प्रकार के फैसले पर पहुंचने में सहयता मिली हो। लेकिन इसके अतिरिक्त यदि कोई भी व्यक्ति या कोई भी माननीय सदस्य किसी ऐसे तथ्य को और ध्यान आकर्षित करते हैं जिन पर तजर डालकर किसी विषय पर निर्णय लेना आवश्यक हो तो निश्चित रूप से उस पर निर्णय लिया जाएगा।

श्री महेश्वर सिंह लाठर : सभापति महोदय, मैं बहुत जल्दी-जल्दी मिनिस्टर साहब से पूछना चाहूँगा करनाल दनवीर कर्ण का बताया हुआ है। उसका नाम से शहर का नाम है। वहाँ पर एक कर्णताल है मैं बड़ा हैरान हुआ कि करनाल जिले की लिस्ट में कर्णताल नहीं रखा गया है। वह एक ऐसा मनुमेंट है जिसको सरकार को मेनटेन करना चाहिये। बहुत हिस्टारिकल इमारतें का है। क्या सरकार ऐसा करेगी?

श्री अर्जुन सिंह : सभापति महोदय, जो मैंने पहले सदस्या को कहा, निश्चित रूप से हम आपके इस सुझाव पर विचार तो कर सकते हैं।

डा० रत्नाकर पाण्डेय : माननीय सभापति जी, मंत्री महोदय तो विस्तृत विवरण दिया है उसमें पुराणों में उल्लिखित कुक्षेत्र और पानीपत का नाम है। सारे देश और सारी दुनिया में इन दोनों जगहों का नाम है। इनको टूरिस्ट सेंटर और ऐतिहासिक महत्व का स्मारक स्थल बनाने के लिए क्या मानव संसाधन और विकास मंत्री जी ने कोई विशेष योजना बनाई है? यदि नहीं बनाई है तो क्या कोई योजना बनायेंगे? (व्यवधान)

इनके ऐतिहासिक स्थल बनाने के परिपेक्ष्य में इनका विश्व व्यापी जो प्रभाव है वह सार्थक होगा।

MR. CHAIRMAN Question Hour is over.

Written Answers to Questions Issue of licences to new sugar mills

*243. SHRI ASHWANI KUMAR: Will the Minister of FOOD be pleased to state:

(a) whether it is a fact that preference is being given to the public sector in the matter of issuing licences to new sugar mills;

(b) if so, the reasons therefor;

(c) whether it is a fact that the productivity of sugar mills in the private sector is greater than the productivity in the public and cooperative sectors; and

(d) if so, whether Government propose to re-examine the guidelines for the issue of licences to new sugar mills?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) (a) As per the Licensing Policy Guidelines issued vide Press Note dated 8-11-1991 for the sugar year 1991-92 and the 8th Five Year Plan (1992-93—1996-97), other things being equal, preference